

COURT-I

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 58 OF 2016

Dated: 5th October, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

Tata Power Delhi Distribution Ltd. Appellant(s)

Vs.

Delhi Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant(s) : Mr. Anjani Kumar Singh
Mr. Alok Shankar

Counsel for the Respondent(s) : Mr. Nikhil Nayyar
Mr. Divyanshu Rai for R.1

ORDER

Learned counsel for the respondents seek two weeks time to file reply. They may file the same on or before 20.10.2016 after serving copy on the other side. Thereafter, rejoinder may be filed on or before 04.11.2016 after serving copy on the other side.

List the matter on **08.12.2016**. In the meantime, pleadings be completed.

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/kt